

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

14
CA(CAA) No. 434/KB/2017

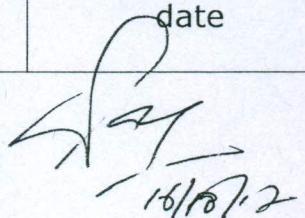
Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th October 2017, 10.30 A.M

Name of the Company		Trimurti Grihanirman Pvt.Ltd.		
Under Section		230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1 CA SHASHI AGARWAL

167, TANDA


16/10/17

ORDER

Ld. Counsel for the petitioner is present.

Petitioner has not filed the List of Dates and Synopsis. Petitioner is directed to file List of Dates and Synopsis within 7 days from today.

List on 08/11/2017 for admission.



(Jinan K.R.)
Member (J)



(Vijai Pratap Singh)
Member (J)